

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRLMP.NO.12126/08 in SLP(Crl.)No...../2008

SHANKAR PRADHAN Petitioner(s)

VERSUS

STATE OF BIHAR Respondent(s)
(Appln. for exemption from surrendering)

Date: 30/09/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR
(In Chambers)

For Petitioner(s) Mr. Shantanu Sagar,Adv.
Mr. T. Mahipal,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Application for exemption from surrendering is rejected. The petitioner is
given four weeks' time to surrender and file proof of surrender.

(Ganga Thakur)
P.S. to Registrar

(Juginder Kaur)
Court Master